

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4643
ANSWERED ON:22.05.2006
HOUSING SCHEME FOR BEEDI WORKERS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any Housing Scheme for workers engaged in Beedi and other sectors;
- (b) if so, the details thereof;
- (c) the criteria fixed for availing facility of the said scheme; and
- (d) the number of workers availed benefits of said scheme during 2004-05 and 2005-06 in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (d): The Government has implemented a scheme, namely, The Revised Integrated Housing Scheme (RIHS) 2005 for Beedi Workers etc., which has come into force w.e.f. 25th May, 2005. A worker is granted a uniform subsidy of Rs. 40,000/- per tenement per worker for the construction of a house on the land site, not less than 60 square yard possessed by the beedi worker himself jointly/severally with other members of his family or on land given by the State Government/Gram Sabha with clear title in the name of the worker. A beedi worker, with one year of service, whose monthly family income does not exceed Rs. 6,500/-, who has deposited an amount of Rs. 5,000/- as worker's contribution with the District Collector or Deputy Commissioner of the concerned district along with the application form, is eligible to avail financial benefits under the RIHS-2005, provided the cost of construction do not exceed Rs. One Lakh. 15,789 and 13,287 nos. of houses were sanctioned during 2004-05 & 2005-06.